

Through Fax

(J.H.C. Sch. 1-7)

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From:

**Jitendra Prasad Singh**

Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
2. Sri Sanjay Kumar No.1, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
3. Sri Ravi Ranjan, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
4. Sri Raj Kumar Mishra, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
5. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
6. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
7. Sri Anil Kumar Mishra No.1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
8. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
9. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
10. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
11. Sri Shwaymbhu, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
12. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Chaibasa
13. Sri Bal Krishan Tiwari, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj
14. Sri Taufiqul Hassan, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka
15. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh
16. Sri Prakash Jha, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Ranchi
17. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro
18. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa
19. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra
20. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Daltonganj
21. Sri Sachindra Birua, District & Addl. Sessions Judge, Deoghar
22. Sri Akhilesh Kumar, District & Addl. Sessions Judge, Dhanbad
23. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka
24. Sri Bimlesh Kumar Sahay, District & Addl. Sessions Judge, Garhwa
25. Sri Ramesh Chandra, District & Addl. Sessions Judge, Giridih
26. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Godda
27. Sri Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla
28. Sri Gati Krishna Tiwary, District & Addl. Sessions Judge, Hazaribagh
29. Sri Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur
30. Sri Bipin Bihari Gautam, District & Addl. Sessions Judge, Jamtara
31. Sri Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti
32. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma
33. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar
34. Sri Arvind Kumar No.2, District & Addl. Sessions Judge, Lohardaga
35. Sri Rakesh Kumar, District & Addl. Sessions Judge, Pakur
36. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh
37. Sri Vijay Kumar Srivastava, Addl. Judicial Commissioner, Ranchi
38. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj(Rajmahal)
39. Sri Niraj Kumar Vishwakarma, District & Addl. Sessions Judge, Saraikela
40. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega

Sub:- Reschedule of two days (C-IX) Conference on the Role of Prosecution and Court in CBI cases on 25<sup>th</sup> & 26<sup>th</sup> April, 2020 in place of 14<sup>th</sup> & 15<sup>th</sup> March, 2020 at Judicial Academy Jharkhand, Ranchi.

Sir,

In continuation to this Court's letter no. 918/Apptt. dated 26.02.2020, I am directed to inform that the Court has been pleased to reschedule two days (C-IX) Conference on the Role of Prosecution and Court in CBI cases for all Special Judge C.B.I. and Vigilance, District & Addl. Sessions Judges on **25<sup>th</sup> & 26<sup>th</sup> April, 2020** in place of **14<sup>th</sup> and 15<sup>th</sup> March, 2020** at **Judicial Academy Jharkhand, Ranchi.**

You are, therefore, directed to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 25.04.2020 at 9:30 A.M. in proper dress with relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid Programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 24<sup>th</sup> April, 2020 till the evening of 26<sup>th</sup> April, 2020.

Yours faithfully,  
**Sd./- J.P. Singh**  
Registrar (Administration)

Memo No. 1112 /Apptt.

Dated, Ranchi, the 06/03/20

Copy forwarded to all the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi with reference to this Court's letter under memo no. 919/Apptt. dated 26.02.2020 for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 3102/JAJ dated 04.03.2020 / the Member Secretary, JHALSA, Ranchi / the C.P.C, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)